

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1809
ANSWERED ON:07.03.2000
PRODUCTION OF BULK DRUGS
P.D. ELANGO VAN

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government have any new plans to increase the production of Bulk drugs to meet the domestic demand;
- (b) if so, the details thereof;
- (c) the production, demand and supply of these drugs in the country;
- (d) whether these drugs are also imported;
- (e) if so, the details thereof in this regard;
- (f) whether the Government monitor the quality and quantity of the bulk drugs produced in the small scale industries; and (g) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI RAMESH BAIS)

(a) to (e)

The drug policy of the Government is directed towards ensuring abundant availability of drugs at reasonable prices. Import policy allows import of almost all drugs, except a few covered under the negative (Restricted) list of imports, to ensure availability of needed drugs.

(f) & (g) Small Scale units are exempted from the licensing provisions of Industries (Development & Regulation) Act, 1951. However, they are required to register their production activity with the Directorate of Industries of the concerned State/Union Territory. Under the provisions of the Drugs and Cosmetics Act, 1940 and Rules thereunder, the enforcement of quality control of Drugs and Pharmaceuticals is regulated by the respective States.